

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 112/07/2019T.A./260/23/2016S R MANDHATA

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:14 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>Mr. T. K. Pattnaik, Ld. Counsel for the respondents is present and heard. He submitted that the applicant had filed Writ Petition before the Hon'ble High Court in the year 2000 which was subsequently transferred to this Tribunal. The age of the applicant is about 45 years. Since no one is present on behalf of the applicant. It seems that the applicant has lost interest to pursue this case. Hence, the TA is dismissed for default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>